

ITEM NO.22 Court 10 (Video Conferencing) SECTION XVI
S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 1566/2022

CHANDRA SEKHAR JHA

Appellant(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

(IA No.27151/2022-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.27152/2022-STAY APPLICATION)

Date : 28-02-2022 This appeal was called on for hearing
today.

CORAM : HON'BLE MR. JUSTICE K.M. JOSEPH
HON'BLE MR. JUSTICE HRISHIKESH ROY

For Appellant(s) Mr. Galib Kabir, Adv.
Mr. Sandeep Singh, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The appeal is dismissed in terms of the signed
Reportable Order.

Pending application(s), if any, stands disposed of.

(JAGDISH KUMAR)
COURT MASTER (SH)

(RENU KAPOOR)
BRANCH OFFICER

(Signed Reportable Order is placed on the file)